

Krishi Vigyan Kendras

9297. SHRIMATI GEETA MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Indian Council of Agricultural Research supports many Krishi Vigyan Kendras ; if so, Kendra-wise location and date of start ;

(b) the allocation made during Sixth Plan, Kendra-wise vis-a-vis amount actually utilized during 1980-81 to 1983-84 and the allocation proposed for 1984-85 ; and

(c) whether Government propose to constitute a high powered committee to examine operation of this scheme ; if so, when and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The Indian Council of agricultural Research provides grants for establishment of Krishi Vigyan Kendras in the country. The Kendra-wise location and date of start may be seen in statement-I [Placed in library see No. LT-8313/84].

(b) The Sixth Plan allocation made Kendra-wise vis-a-vis amount actually utilised during 1980-81 to 1983-84 and the allocation proposed for 1984-85 may be seen in statement-II [Placed in library see No. LT-8313/84]

(c) The Indian Council of Agricultural Research had constituted in the year 1980 a High Level Evaluation Committee to examine the operation of the scheme of Krishi Vigyan Kendras. The Committee has already submitted its report in the November 1980 and hence there is no need to constitute a high-power committee to examine the operation of this scheme.

Vessels owned by ICAR Fishery research Institute

9298. SHRI SURYA NARAYAN SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR fishery research institutes own research vessels ; if so, institute-wise vessels owned, date of purchase, cost, name of supplier, purpose for which used, monthly operational cost from 1 January,

1980, correspondingly quantity of fish captured and its value and how disposed off ;

(b) whether similar input-output ratios for fish catches by other vessels of other Government Departments have been utilized for monitoring efficiency of their operation ; and

(c) if not, whether Government propose to constitute a high powered committee to probe into this aspect ; if so, when and if not, the reasons thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) to (c) The information is being collected and the same will be placed on the table of the House.

Material Used for construction of type 'C' Quarters at Baba Kharag Singh Marg

9299. SHRI VIJAYA KUMAR YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that the materials used for the construction of type 'C' quarters at Baba Kharag Marg meant for Government servants are of sub-standard and the second doors built for covering of balconies are partly made of glass putting the residents at security risk ;

(b) whether Government have received any complaints in this connection ; and

(c) will the Government conduct a thorough inquiry into these complaints and take necessary corrective measures ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The materials used for the construction of type 'C' quarters at Baba Kharag Singh Marg are not sub-standard.

Doors leading to balconies have double shutters for security reason. Inner shutter is partly panelled and partly of steel jali ; second shutter is glazed. There is no security risk.

(b) No.

(c) Does not arise.